

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

C.P./021/113/2016  
in  
O.A./021/1528/2015  
Date of Order : 05-04-2018

Between :

S. Chandrakanth Rao S/o Late S. Narayana Rao,  
Aged about 67 years, Occ : Retired Senior Accountant,  
O/o Director of Accounts (Postal),  
A.P Circlel, Dak Sadan, Abids, Hyderabad,  
R/o H.No.12-1-331/33, Flat No.203,  
Srivani Nilayam, Dattatreya Colony,  
Asif Nagar, Hyderabad – 28. ....Applicant

AND

1. The Union of India rep by its Secretary,  
Department of Posts, Dak Bhavan,  
Sansad Marg, New Delhi-1.
2. The Chief Postmaster General,  
A.P Circle, Dak Sadan, Hyderabad – 1.
3. The Director of Accounts (Postal),  
A.P. Circle, Dak Sadan, Hyderabad-1. ....Respondents

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Counsel for the Applicant: Dr. A. Raghu Kumar

Counsel for the Respondents : Mr.M.VenkataSwamy, Addl.CGSC

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CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER

THE HON'BLE MRS. MINNIE MATHEW, ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr. Justice R.Kanta Rao, Judicial Member )

(Oral order per Hon'ble Mr. Justice R.Kanta Rao, Judicial Member )

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Heard Mr. Pavan Kumar representing Dr. A. Raghu Kumar, learned counsel for the applicant and Mr. M. Venkata Swamy, learned Additional Central Government Standing for Respondents.

2. Both the learned counsel submits that the order has been complied with by disposing of the applicant's representation. The Contempt Petition is therefore closed. However, the petitioner is at liberty to challenge the order by filing a fresh OA, if he so desires.
3. No order as to costs.

(MINNIE MATHEW)  
ADMINISTRATIVE MEMBER

(R.KANTHA RAO)  
JUDICIAL MEMBER

Dated : 05<sup>th</sup> April, 2018.  
Dictated in Open Court.

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